

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.03.2021 (FRIDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 26 of 2021	Arvind Chopra & Ors. Vs. Vijay Kumar Chopra & Ors.	Ekansh Mishra	

### **For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) No. 29 of 2021	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra Pratap Singh A Jalan
<b>3.</b>	Comp. App. (AT) (Ins) No.16 of 2021	Dinesh Vatsayan (Suspended Director BBN Foods Hi-Tech Processing Pvt. Ltd.) Vs. Gurdev Bassi (Liquidator, BBN Foods Hi-Tech Processing Pvt. Ltd.) & Anr.	Sinha Shrey Nikhilesh	Sardavinder Goyal- R-1 Brijesh Kr. Tamber- R2
<b>4.</b>	Comp. App. (AT) (Ins) No. 30 of 2021	Acme Chem Ltd. & Anr. Vs. Grove Ltd. & Ors.	Sujoy Datta	S. Santanam Swaminadhan-R1 & R 4
<b>5.</b>	Comp. App. (AT) (Ins) No. 770 of 2020	Manoj Jayaswal Vs. Punjab Nationl Bank & Anr.	Sandeep Bajaj	
<b>6.</b>	Comp. App. (AT) No. 05 of 2021	Mr. Chandrasekaran Ananthanarayanan Vs. Registrar of Companies, Chennai	R.L. Sinha	

**For Hearing**

<b>7.</b>	Comp. App. (AT) No. 12 of 2021  <b>Part Heard</b>	Vijay Kumar Chopra & Ors. Vs. Sudershan Chopra & Ors.	Swapnil Gupta	Rajshree Chaudhuary-R1 to R6 Akshita Sachdeva Mansi Sood Dhruv Chawla
<b>8.</b>	Comp. App (AT) (Ins) No. 899 of 2020	Nakul Bharana (Erstwhile Director of Corporate Debtor) Vs. Anil Kohli (Appointed IRP for The Corporate Debtor) & Ors.	Apoorv Agarwal	Abhirup Dasgupta Abhishek Anand-R1 Nalin Kumar-R2 Prachi Johri-CoC
<b>9.</b>	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors.  <b>With</b>	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
<b>10.</b>	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal

**02:00 PM****For Hearing**

<b>11.</b>	Comp. App. (AT) (Ins) No. 1407 of 2019  <b>Part Heard</b>	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
<b>12.</b>	Comp. App (AT) (Ins) No. 1528 of 2019  <b>Part Heard</b>	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.  <b>With</b>	Misha	Rony John-R1
<b>13.</b>	Comp. App. (AT) (Ins) No. 591 of 2020  <b>Part Heard</b>	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia  <b>With</b>	Prateek Kumar	Ritu Bhalla
<b>14.</b>	Comp. App. (AT) (Ins) No. 593 of 2020  <b>Part Heard</b>	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.  <b>With</b>	Arijit Mazumda	Sudhir Sharma

<b>15.</b>	Comp. App. (AT) (Ins) No. 02 of 2021  <b>Part Heard</b>	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3
<b>16.</b>	Comp. App. (AT) (Ins) No. 1038 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.  <b>With</b>	Vishal Gehrana	Anushree Kapadia Gaurav Kapadia R-1 Ashim Sood-R2
<b>17.</b>	Comp. App. (AT) (Ins) No. 1043 of 2020	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Abhishek Swaroop	Anushree Kapadia Sandeep Singhi-R1 Ruby Singh Ahuja-R2

**After the Above**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

<b>18.</b>	I.A. No. 395 of 2021 in Comp. App. (AT) No. 77 of 2019	Joe Verghese Ors. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.  <b>With</b>	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
<b>19.</b>	Comp. App. (AT) No. 105 of 2019	P. Mahabala Rai. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4

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- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

-sd/-  
**Registrar**